

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI CIRCUIT BENCH
APPLICATION NO.39 OF 2024(SZ)

Applicant(s) :: Sri. Jonatt Jose, S/o Sri. Jose, Nalukettu, Koratty

Respondents :: The Secretary, MoEF and CC & others

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Dated this the 8th day of January, 2025.



A handwritten signature in blue ink, appearing to read "Suchitra V.", written over a diagonal line.

SIXTH RESPONDENT

SUCHITRA V.
Environmental Engineer

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Rema Smrithi VK
Standing Counsel for KSPCB

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERNZONE, CHENNAI

Application no. OA 39 of 2024 (SZ)

Applicant(s) : Sri. Jonatt Jose, S/o Sri. Jose, Nalukettu, Koratty

Vs.

Respondents : The Secretary, MoEF and CC & others

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, KERALA
STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE,
THRISSUR, THE 6th RESPONDENT**

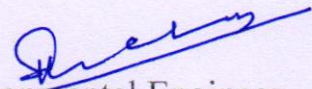
1. It is humbly informed that this respondent had submitted a report dated 16.10.2024 before the Hon'ble NGT, in which it was reported that the installation of control measures were well progressing in the unit and that a further time period of six months may be granted to the unit for completing the installation.
2. It is humbly submitted that in the Order dated 17.10.2024 the Board was directed to check the issues of odour and dust emanating from the unit as alleged by the applicant and to check on these issues and state whether everything is being controlled or any additional measures have to be taken. It is humbly submitted that this could not be checked as the unit is not doing production. The unit has submitted a letter dated 30.12.2024 informing that the furnace plant of the unit has been temporarily stopped from 09.12.2024 to facilitate the execution of the work related to the installation of fume extraction hood system which is part of the emission control system of the furnace. They also informed that the work is

expected to be completed by 8th of January 2025. A copy of this letter is produced herewith and marked as **Annexure R6 (a)**.

3. It is humbly submitted that the effectiveness of the pollution control devices being installed in controlling odour and dust will be checked and necessary monitoring will be done once the production in the unit is resumed.

Dated this the 8th day of January, 2025

For and on behalf of the 6th Respondent



Environmental Engineer

District Office, Thrissur



SUCHITRA V.
Environmental Engineer

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI CIRCUIT BENCH
APPLICATION NO.39 OF 2024(SZ)

Applicant(s) :: Sri. Jonatt Jose, S/o Sri. Jose, Nalukettu, Koratty

Respondents :: The Secretary, MoEF and CC & others

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1	Copy of the letter dated 30.12.2024	1

Dated this the 8th day of January, 2025.



A handwritten signature in blue ink, appearing to read 'Suchitra V.', written over a horizontal line.

SIXTH RESPONDENT

SUCHITRA V.
Environmental Engineer

Receipt No: 120218/2025.



Carborundum Universal Limited

Post Bag No. 3, Koratty - 680 308

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Website: www.cumi.murugappa.com

CUMIKOR/PCB/L3/24-25

30/12/2024

To

The Environmental Engineer,
Kerala State Pollution Control Board
Thrissur



Dear Sirs/Madam,

Sub: Shutdown of Furnaces for Installation of emission control systems
Ref: Our Letter dated 27th Aug 2024
Your Office Letter PCB/TSR/IC/176/07

As per earlier intimated installation plan for emission control systems in our furnace plant vide our letter dated 27th Aug 2004, we hereby intimate that we have temporarily stopped operations of our furnaces from 9th Dec 2024 to facilitate the execution of work related to the installation of fume extraction hood system which is part of the emission control system being installed for the furnace plant. This portion of the works which require a shutdown of our furnace operations is expected to be completed by 8th Jan 2024.

For your information and records

For Carborundum Universal Limited

ACE
R
31/12

APR 2025

Premnath K N

Senior General Manager



Corporate Identity Number: L29224TN1954PLC000318
REGD. OFFICE : 'PARRY HOUSE', 43, MOORE STREET,
CHENNAI - 600 001, INDIA. Tel : 044-30006199

